GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE RAJYA SABHA

STARRED QUESTION NO. 51. TO BE ANSWERED ON FRIDAY, THE 26^{TH} JULY, 2024.

STATUS OF IMPLEMENTATION OF INDUSTRIAL CORRIDOR PROJECTS

51 SMT. SANGEETA YADAV:

Will the Minister of **Commerce and Industry** be pleased to state:

- (a) the progress of 11 Industrial Corridor Projects as part of the National Industrial Corridor Development (NICD) programme across the country being developed in phased manner;
- (b) the proposed developmental activities of approved projects under NICD;
- (c) the total funds allocated for the implementation of industrial corridor projects;
- (d) the total funds utilised under NICD programme till date, year-wise; and
- (e) whether any third party review of the projects has been done, if so, the details thereof?

ANSWER

THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 51 FOR ANSWER ON 26th JULY, 2024

- (a) & (b): National Industrial Corridor Development Programme (NICDP) aims to develop futuristic industrial infrastructure in India at par with the world's best manufacturing and investment destinations. It focuses on employment opportunities and economic growth leading to overall socio-economic development. So far, progress made on 7 Industrial Corridor Projects as part of NICDP is at Annexure-I and developmental activities of approved projects under NICDP is at Annexure-II. In the remaining 4 industrial Corridors, feasibility study has been completed in 3.
- (c): The total fund approved by Govt. of India for National Industrial Corridor Development Program (NICDP) (To be utilized by March, 2027) are as under:-

| Particulars | Amount | |
|--|----------------|--|
| | (Rs. in Crore) | |
| (i) Project Implementation Fund (PIF) for onward release to project/city/node SPVs as equity and/or debt | 17,500 | |
| (ii) Project Development Fund (PDF) for undertaking project development activities | 2,500 | |
| (iii) For Administrative Expenses | 84 | |
| Total | 20,084 | |

- (d): The amount of funds sanctioned and released by DPIIT and its utilization by NICDIT including year-wise details for last 3 years is at **Annexure-III.**
- (e): M/s Ernst & Young Ltd. Liability Partnership (EY LLP) was appointed as third party for evaluation of Industrial Corridor Projects in India by DPIIT in 2021. Study was undertaken to conduct a systematic assessment and evaluation. The stated Objectives of the study were as under:
 - i. To understand the status of the industrial corridor programme performance in the country on key outcomes
 - ii. To qualitatively and quantitatively evaluate the actual contribution against the intended contributions and assess the impact
 - iii. Areas and reasons for the successes and failures at different stages of execution
 - iv. Recommendations for future.

The study has been completed and DPIIT has taken a note on recommendation made therein

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA STARRED QUESTION NO. 51 FOR ANSWER ON 26.07.2024.

Progress of Industrial Corridor Projects as part of the National Industrial Corridor Programme is as under:

| SI. No. | Corridor | Name | Status | |
|------------|---|---|---|--|
| 1 | DMIC: Delhi Mumbai Industrial Corridor | (SBIA), 18.55 sq. km, Maharashtra 3. Integrated Industrial Township – Greater Noida (IIT-GN), 747.5 acres, Uttar Pradesh 4. Integrated Industrial Township – Vikram Udyogpuri (IIT-VUL), 1100 acres, Madhya Pradesh | Implementation of major trunk infrastructure packages completed. Land allotment to industries started. | |
| | | Hub – Nangal Chaudhary, 886 acres, Haryana | Implementation of trunk infrastructure | |
| | | Multi Modal Logistics Hub & Multi Modal Transport Hub (MMLH & MMTH), 479 acres, Uttar Pradesh | Implementation of trunk infrastructure | |
| | | 7. Dighi Port Industrial Area, 6056 acres, Maharashtra | Master Planning completed | |
| | | 8. Jodhpur Pali Marwar Industrial Area, 1578 acres, Rajasthan | Master Planning completed | |
| 2 | Bengaluru | · · | Implementation of | |
| | | 10.Tumakuru Industrial Area, 1736 acres, Karnataka | trunk infrastructure | |
| 3 | Extension of CBIC to Kochi via Coimbatore | 11.Palakkad Industrial Area, 1710 acres, Kerala | Master Planning completed | |

| 4 | AKIC: Amritsar Kolkata Industrial Corridor | 12. Khurpia Farm Integrated Manufacturing Cluster, 1002 acres Uttarakhand 13. Rajpura Patiala IMC, 1100 acres, Punjab 14. Hisar Integrated Manufacturing Cluster, 2988 acres, Haryana 15. Agra, 1058 acres 16. Prayagraj, 352 acres, Uttar Pradesh 17. IMC at Gaya, 1670 acres, Bihar | Master Planning completed |
|---|---|--|------------------------------|
| 5 | HNIC: Hyderabad Nagpur Industrial Corridor | 18.Zaheerabad Phase-1, 3245 acres, Telangana | Master Planning completed |
| 6 | HBIC: Hyderabad Bengaluru Industrial Corridor | 19. Orvakal Industrial Area, 2621 acres, Andhra Pradesh | Master Planning completed |
| 7 | VCIC: Vizag Chennai Industrial Corridor | 20.Koparthy Industrial Area, 2596 acres, Andhra Pradesh | Master Planning completed |

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE RAJYA SABHA STARRED QUESTION NO. 51 FOR ANSWER ON 26.07.2024.

The status of developmental activities of approved projects under NICDC

| | Industrial use | | | Other Use | | |
|---------------------|----------------|--------------|-----------------|-----------|--------------|-----------------|
| Project | Allotted | Remaining | % area allotted | Allotted | Remaining | % area allotted |
| Dholera, | 4 plots | 19 plots | 28% | 4 plots | 121 plots | 20/ |
| Gujarat | (419 acre) | (1,100 acre) | 28% | (31 acre) | (1,069 acre) | 3% |
| SBIA, | 179 plots | 323 plots | £40/ | 58 plots | 387 plots | 10/ |
| Maharastra | (816 acre) | (682 acre) | 54% | (10 acre) | (1,019 acre) | 1% |
| IITGN, | 18 plots | 24 plots | 5204 | | 13 plots | |
| Uttar Pradesh | (210 acre) | (122 acre) | 63% | - | (111 acre) | - |
| IITVU, | 46 plots | 20 plots | 0004 | | 17 plots | |
| Madhya Pradesh.^ | (403 acre) | (100 acre) | 80% | - | (51 acre) | - |
| Total | 247 plots | 386 plots | 48% | 62 plots | 538 plots | 20/ |
| Total | (1,848 acre) | (2,004 acre) | | (41 acre) | (2,250 acre) | 2% |

[^] Excluding 360 Acre gross land transferred to GoMP for Medical Devices Park in IITVUL- 30 plots (44.5 acres) have been allotted to 16 units.

Status of Projects Under Construction:

1. Tumakuru (1,722 acre), Karnataka

- EPC contractor (L&T) appointed & Foundation Stone laid by Hon'ble PM on 6th Feb, 2023.
- Earthworks for trunk infrastructure is started.

2. Krishnapatnam (2,006 acre), Andhra Pradesh

- EPC contractor (BVSR) appointed in Feb, 2024.
- Site establishment and survey works for finalization of design & drawings is started.

3. Multi Modal Logistics & Transport Hub, Greater Noida (1,183 acre), Uttar Pradesh

- MMLH DPR & Bid documents approved by State. Market sounding initiated.
- MMTH -General Consultant appointed; Survey completed & site assessment report being finalized.

4. Multi Modal Logistics Hub - Nangal Chaudhary (886 acre), Haryana

- External connectivity works (power, road & rail) is in final stage; Water supply works till site completed.
- EPC tender for internal rail works like platforms, yards etc. issued on 5th July, 2024.
- Transaction Advisor appointed for on boarding PPP concessionaire for 390 acre (Phase-1A).

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF THE RAJYA SABHA STARRED QUESTION NO. 51 FOR ANSWER ON 26.07.2024.

(Rs. in Crore)

| Particulars | Up to 31.03.2021 | 2021-22 | 2022-23 | 2023-24 | 2024-25 (up to | Total | | |
|--------------------------|--------------------|----------|---------|-------------|-------------------|-----------|--|--|
| A. Funda Dagaiyadı | | | | | 15.07.2024) | | | |
| | A: Funds Received: | | | | | | | |
| Opening Balance of funds | i | 368.10 | 16.45 | 4.37 | 203.52 | - | | |
| From DPIIT | 8,715.07 | 859.10 | 108.69 | 35.36 | 0.00 | 9,718.22 | | |
| Interest earned, | 201.71 | 10.40 | 2.42 | 96.55* | 4.74 | 315.82 | | |
| Income Tax | | | | | | | | |
| Refund, Dividend | | | | | | | | |
| from SPVs, etc. | | | | | | | | |
| Sub-total (A) | 8,916.78 | 1,237.60 | 127.56 | 136.28 | 208.26 | 10,034.04 | | |
| B: Funds Utilized: | B: Funds Utilized: | | | | | | | |
| Released to SPVs | 7,787.39 | 1,157.32 | 121.66 | $(72.72)^*$ | 59.28 | 9,052.93 | | |
| as Equity/Debt | | | | | | | | |
| (including debt | | | | [i.e.,33.58 | | | | |
| repayment from | | | | less | | | | |
| SPVs) | | | | 106.30] | | | | |
| Administrative | 64.37 | 13.73 | 1.51 | 0.47 | 0.70 | 80.78 | | |
| Expenses of | | | | | | | | |
| NICDIT | | | | | | | | |
| Released to NICDC | 696.92 | 50.10 | 0.02 | 5.01 | - | 752.05 | | |
| for Project | | | | | | | | |
| Development | | | | | | | | |
| Sub-total (B) | 8,548.68 | 1,221.15 | 123.19 | (67.24) | 59.98 | 9,885.76 | | |
| | | | | | | | | |
| Balance (A-B) | 368.10 | 16.45 | 4.37 | 203.52 | 148.28 | 148.28 | | |
| | | | | | | | | |

^{*}Out of the total loan repayment proceeds of Rs. 200 Cr received from Vikram Udyogpuri SPV, Rs.93.70 Cr was received towards outstanding interest and balance Rs.106.30 Cr towards outstanding principal.